

NATIONAL COMPANY LAW APPELLATE TRIBUNAL

PRINCIPAL BENCH

2nd FLOOR, M.T.N.L BUILDING, NEAR SCOPE COMPLEX, CGO COMPLEX, NEW DELHI

DAILY CAUSE LIST DATED 12.02.2026

COURT OF REGISTRAR

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For Consideration under Rule 26 (3) of the NCLAT Rules, 2016.

S. No.	Case No.	Name of the parties	Counsel for Appellants
1.	I.A. No. 1065 of 2026 in Comp. App. (AT) (Ins) No. ____ of 2026	Vishnoo Mittal Member of Suspended Board of Director of VHV Beverages Private Limited & Anr. Vs. Pankaj Mahajan & Ors.	Abhishek Anand
2.	I.A. No. 1066 of 2026 in Comp. App. (AT) (Ins) No. ____ of 2026	Hriday Shankar Mishra and Bansh Bahadur Singh Vs. Saraya Industries Limited Through Interim Resolution Professional Shravan Kumar Vishnoi	Karuna Nidhi
3.	I.A. No. 1071 of 2026 in Comp. App. (AT) (Ins) No. ____ of 2026	Mehulkumar Arvindbhai Patel Vs. Bank of Baroda and Ors.	Natasha Dhruman Shah
4.	I.A. No. 1091 of 2026 in Comp. App. (AT) (Ins) No. ____ of 2026	Surender Modi Vs. Ashish Singh Resolution Professional of Vibrant Buildwell Pvt. Ltd. And Ors.	Anirban Bhattacharya
5.	I.A. No. 1098 of 2026 in I.A. No. ____ of 2026 in Comp. App. (AT) (Ins) No. 493 of 2024	Salman Akbar Jalauddin Vs. Sanyam Goel and Ors.	Nimit Bhola

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